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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 70/252/HDB/2017
NAME OF THE COMPANY	Nimmagadda Surya Pradeep Horticultural Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Horticultural Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhufca@gmail.com	M. Madhusudan
		9246585998	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			rm
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad for Andhra Pradesh And Telangana			

Heard Shri M. Madhusudan, Learned CA for the Applicant.

CA disposed by separate orders.

Member (J)

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